

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2237 of 2019 & IA No. 1741 OF 2019 & IA No. 1463 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Aarati Steels Ltd.

.... Appellant(s)

Versus

GRIDCO Limited

.... Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan
Swapna Seshadri
Damodar Solanki
Utkarsh Singh
Amal Nair

Counsel for the Respondent(s) : Raj Kumar Mehta
Himanshi Andley for R-1

ORDER

Issue notice to the Respondents on main appeal as well as IA. Dasti, in addition, is permitted.

List the matter on **21.11.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK